

**Oaths or affirmations.**

**FORMS OF OATHS OR AFFIRMATIONS**

PRESCRIBED BY THE OATHS ACT, 1969 ARE REPRODUCED  
HEREUNDER

**Witnesses:-**

I do swear in the name of God that what I shall state shall be truth, the whole  
solemnly affir  
truth and nothing but the truth.

**Jurors:-**

I do swear in the name of God that I will well and truly try and true deliverance  
solemnly affir  
make between the State and the prisoner(s) at the bar, whom I shall have in charge and  
a true verdict give according to the evidence.

**Interpreters:-**

I do swear in the name of God that I will well and truly interpret and explain all  
solemnly affir  
questions put to and evidence given by witnesses and translate correctly and  
accurately all documents given to me for translation.

**Affidavits:-**

I do swear in the name of God that this my name and signature (or mark) and  
solemnly affir  
that the contents of this my affidavit are true.